

Public Sector after capacity verification, for supply to defence.

The number of suppliers who were detected, during the last three years, to have supplied sub-standard goods is 86. 52 of these suppliers have been de-registered and the action against remaining firms is in progress.

[*Translation*]

Water Pollution

2142. SHRI RAGHAVJI : Will the PRIME MINISTER be pleased to state:

(a) the names of the rivers in respect of which action plans have been prepared during the last five years at the initiative of Central Government for cleaning or to remove water pollution;

(b) the amount spent on each such plan till 28.2.90 and the extent to which water pollution has been reduced;

(c) whether Government propose to take such initiatives in respect of other rivers also; and

(d) if so, the names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):
(a) Action plans for cleaning the Ganga and

the Yamuna (as part of the Ganga basin) have been prepared at the initiative of the Central Government.

(b) The Yamuna Action Plan is yet to be implemented. The total amount spent on the Ganga Action Plan till 01.03.1990 is Rs. 187.83 crores. Of the 262 schemes sanctioned for pollution abatement of the Ganga so far 99 schemes have been completed.

(c) and (d). Action Plans for cleaning the major rivers in the country could be taken up on the basis of experience gained on the Ganga Action Plan and the availability of funds.

Adult Education in Bihar

2143. SHRI DASAI CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) the expenditure incurred by Government on adult education and informal education Bihar during the last three years; and

(b) the achievements thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The Central assistance provided to the Government of Bihar and other agencies working in the field of adult education and non-formal education in the state during the last three years has been as under:-

(Rupees in lakhs)

Year	Adult Education	Non-formal Education
1986-87	468.99	310.22
1987-88	539.55	1031.38
1988-89	457.46	486.07

(b) The enrolment under these programmes during this period has been as under:-

Year	Adult Education	Non-formal Education
1986-87	13.72	7.49
1987-88	11.13	9.99
1988-89	12.55	10.17

[English]

Socio-Economic Conditions of Forest Workers in Orissa

2144. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the PRIME MINISTER be pleased to state:

(a) the programmes implemented and achievements made by the Logging Development Institute, Dehradun in ameliorating socio-economic conditions of forest workers of Orissa; and

(b) the number of forestry personnel trained in tool testing, allied short duration courses and the people of Orissa trained under these training programmes?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Logging Development Institute which merged with Forest Research Institute, Dehra Dun in 1987 as its Logging Development Division, has been imparting training under workers training programme to forest workers for improving

their socio-economic conditions. During the period 1982-87, 1144 forest workers from Orissa were trained in handling and maintenance of improved logging tools with a view to improve their productivity and wages. Only 2 persons from State Forest Department were trained in tool testing and allied short duration courses during this period.

Schemes for Development of Tribals

2145. SHRI SONTOSH MOHAN DEV: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to give a filip to schemes for development of tribal areas of the North eastern Region;

(b) if so, whether rehabilitation of Jhumia tribes in Tripura from the hills tracts to plains was undertaken under a scheme with the above stated objective;

(c) Whether Government propose to utilise the tribes for protection of the forest and also for growing plantations; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):